## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 469 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s.

Wisdom Engg. Put. Ltd.

SECTION OF THE COMPANIES ACT: 250-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## CSA 469/(MAH)/ 2017. ORDER.

- 1. None present.
- 6. This Petition is transferred from the Hon'ble High Court.
- 7. This Petition is in respect of Amalgamation Scheme.
- 8. Since no one is present Registry is directed to issue notice to the party.
- 9. Next Date of hearing is fixed on 24-06-2017.

Sd1-

M.K. SHRAWAT MEMBER (JUDICIAL)

Date: 19-04- 2017.